

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 111/GT/2020

Subject : Petition for approval of tariff of Circulating Fluidized Bed Combustion (CFBC) Technology based NLC Thermal Power Station-II Expansion for the 2019-24 tariff period.

Petitioner : NLC India Limited

Respondents : TANGEDCO Ltd. & 8 others

Date of Hearing : **10.8.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, NLC
Ms. Surbhi Kapoor, Advocate, NLC
Ms. Anukirat Singh, Advocate, NLC
Shri Vasughi P., NLC
Shri P. Ravikumar, NLC
Shri Srinivasan A., NLC
Shri S. Vallinayagam, Advocate, TANGEDCO
Ms. B. Rajeswari, TANGEDCO
Ms. R. Ramalakshmi, TANGEDCO
Shri R. Alamelu, TANGEDCO

Record of Proceedings

The order in the present petition was reserved on 27.7.2021. However, the order could not be passed prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for virtual hearing today.

2. During the hearing, the learned counsel for the Petitioner and the learned counsel for the Respondent TANGEDCO submitted that pleadings have been completed in the matter and the Commission may reserve its orders. Accordingly, order in the petition was reserved.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

